

alone or on the Government of Bombay also?]

SHRIMATI LAKSHMI MENON: The responsibility is shared by the Governments of Bombay and Saurashtra.

खादी और ग्रामोद्योग प्रदर्शनी

* ५६१. श्री नबाब सिंह चौहान (श्री प्र० च० भंडारद्वय की ओर से): क्या वाणिज्य और उद्योग मंत्री यह बताने की कृपा करेंगे कि अखिल भारतीय खादी और ग्रामोद्योग बोर्ड की खादी और ग्रामोद्योग प्रदर्शनी में सरकार को कितना व्यय बढ़ाना पड़ा है ?

KHADI AND VILLAGE INDUSTRIES EXHIBITION

*562. SHRI N. S. CHAUHAN (On behalf of SHRI P. C. BHANJ DEO): Will the Minister for COMMERCE AND INDUSTRY be pleased to state how much money has been spent by Government on the Khadi and Village Industries Exhibition sponsored by the All-India Khadi and Village Industries Board?]

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR): Rs. 5,17,000.

श्री किशोरी राम : अखिल भारतीय खादी बोर्ड ने किस महीने में अपनी प्रदर्शनी की योजना सरकार के पास भेजी थी ?

T[SHRI KISHORI RAM: In what month the All-India Khadi Board submitted to the Government its scheme for holding the Exhibition?]

श्री डी० पी० कर्मरकर : मेरे पास इस वक्त महीने का नाम तो नहीं है। प्रदर्शनी होने से शायद तीन चार महीने पहले भेजी थी।

t[SHRI D. P. KARMARKAR: I haven't got the name of the month at the moment. The scheme was sent about three or four months before the Exhibition was held.]

श्री एन० एस० चौहान : खादी एक्जीबिशन में यू० पी० और बम्बई से बी कीर्षिंग डिपार्टमेंट आया था तां क्या उन डिपार्टमेंटों का काम देख कर केन्द्रीय सरकार उन्हें कुछ ग्रांट देने की सोच रही है या कोई ग्रांट देती है ?

USHRI N. S. CHAUHAN: The Beekeeping Departments from the Uttar Pradesh and Bombay participated in the Exhibition. Having seen the work of these departments, is the Central Government considering giving them any grants or does it already give them any grants?]

श्री डी० पी० कर्मरकर : जी हां, विलेज इंडस्ट्रीज के बारे में ऐसा है कि प्रान्तीय सरकारें हमें अपनी रिकमेंडेशन भेजती हैं और हम उन पर सोच विचार करते हैं। अगर हम मुनासिब समझेंगे तो ग्रांट देंगे।

t[SHRI D. P. KARMARKAR: Yes, Sir, the State Governments send as their recommendations in respect of the village industries, and we consider them. If we consider it necessary, grants will be given.]

श्री किशोरी राम : सरकार ने इस भारतीय खादी बोर्ड की योजना की मंजूरी कब दी ?

t[SHRI KISHORI RAM: When did the Government give its sanction to the scheme of the All-India Khadi Board?]

श्री डी० पी० कर्मरकर : १९५३ में खादी बोर्ड की योजना की गई।

T[SHRI D. P. KARMARKAR: The Khadi Board was planned in 1953.]

श्री एन० एस० चौहान : क्या माननीय मंत्री जी को यह मालूम है कि इस प्रदर्शनी के लिए

जो निमंत्रण पत्र भेजे गए थे वह कुछ ऐसे लोगों के पास भेजे गए थे जो कि यहां मौजूद नहीं थे और श्री भंडारकर, जो कि यहां मौजूद थे उनको नहीं भेजा गया ?

f[SHRi N. S. CHAUHAN: Does the hon. Minister know that invitation-cards for this Exhibition were sent to some such people as were not present here, and no invitation card was sent to Shri Bhanj Deo who was present here?]

श्री डी० पी० करमरकर: भेजा तो होगा, हो सकता है कि उनको नहीं मिला हो या फिर किसी और को भेज दिया गया हो, कुछ ऐसा हो सकता है।

t[SHRi D. P. KARMAKAR: It must have been sent—it is just possible that he did not receive it, or it might have been sent to some one else. Some such thing must have happened.]

श्री एन० एस्० चौहान: माननीय मंत्री जी की राय में यह ठीक हुआ था गलत हुआ है।

f[SHRi N. S. CHAUHAN: May I know whether in the opinion of the hon. Minister it has been a right thing or a wrong thing?]

श्री डी० पी० करमरकर: हमें भेजना तो जरूर चाहिए और भेजा होगा। लेकिन हो सकता है कि गलती हो गई हो कभी कभी गलतियां हो सकती हैं।

ffSHRi D. P. KARMAKAR: We should have sent it, and it might have been sent. But it is possible there may have been a mistake. There can be mistakes sometimes.]

MR. CHAIRMAN: Questions are over.

fEnglish translation.

8.52 A.M.

WRITTEN ANSWERS TO QUESTIONS

TRADING IN MANGANESE ORE

*566. SHRI J. V. K. VALLABHARAO:

Will the Minister for COMMERCE, AND INDUSTRY be pleased to state:

(a) how many companies are trading in manganese ore in Visakhapatnam and Srikakulam districts; and

(b) how many tons of manganese-ore have been exported from Visakhapatnam port and to which countries?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMAKAR) : (a) Six in Visakhapatnam and two in Srikakulam districts.

(b) A statement is laid on the Table of the Council. [See Appendix VII, Annexure No. 259.]

LOANS GIVEN TO DISPLACED PERSONS-IN MANIPUR STATE

*567. SHRI NGANGOM TOMPOK: Will the Minister for REHABILITATION be pleased to state:

(a) whether any industrial loans have been made available to the displaced persons in Manipur State;

(b) if so, what is the amount of such loans available; and

(c) whether the payment of these loans to displaced persons in that State has started, and if so, when?

THE MINISTER FOR REHABILITATION (SHRI A. P. JAIN): (a) to (c). A loan of Rs. 3,600 was advanced to a Carpenter Co-operative Society.

DEVELOPMENT SCHEMES NOT VISUALISED IN THE PLAN

430. DR. R. P. DUBE: Will the Minister for PLANNING be pleased to state.

(a) whether it is a fact that at the last meeting of the National Development Council the question of expenditure incurred by State Governments on